

[Print](#)**Defective Case Register from 2026-03-13 to 2026-03-13**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/10666/2026	JAYANTA KUMAR KHANDAYATRAY	2026-03-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	D-ABLAPL/7436/2026	JYOTIRMAYA SAHOO	2026-03-13	30-OTHER DEFECT (IF ANY) 1. Reference certificate not correct as per FIR details.
3	D-CONTC/7339/2026	SOURAV DAS	2026-03-13	AGE OF THE PETITIONER NO.27 NOT MENTION.
4	D-CONTC/8889/2026	ADV.	2026-03-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
5	D-CONTC/8817/2026	SUBHARANSU MOHANTY	2026-03-13	1.D.C. fee Rs. 48/- to be paid on v.nama. 2. Synopsis and date chart not furnished in index.3. W.P.(c) no. not mentioned in the prayer and also date of disp. of not correct.4. Vernacular certificate not furnished in affidavit.
6	D-CONTC/8790/2026	ADV	2026-03-13	1. Age of the petitioner in affidavit not tally with C.T.
7	D-CONTC/10517/2026	ADV	2026-03-13	1. Name of the deponent in sl.1 of affidavit not tally with C.T.. 2. Annexs . marked in index and pages not tally with petition
8	D-WP(C)/10770/2026	TANMAY MISHRA	2026-03-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	D-WP(C)/9879/2026	NARESH CHANDRA JENA	2026-03-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
10	D-WP(C)/9889/2026	ALOK KUMAR MOHAPATRA	2026-03-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
11	D-WP(C)/10094/2026	RANJIT MOHANTY	2026-03-13	Signature of petitioner no.2 not tally with C.T.
12	D-WP(C)/10100/2026	SANGRAM JENA	2026-03-13	PAGE NOS. 22 25 32 and 33 ARE PARTIALY LEGIBLE
13	D-CMP/10459/2026	AMIT PRASAD BOSE	2026-03-13	O.P. No-6 not made Party in the L.A.Court be rectified.
14	D-CMP/9078/2026	SIDDHANT SARANGI	2026-03-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date not mentioned in IA affidavit
15	D-BLAPL/7516/2026	SARAT KUMAR JENA	2026-03-13	Age of the petitioner not tally with rej. order.
16	D-BLAPL/7518/2026	RAMESH KUMAR MUKHI	2026-03-13	As per rej.order, S.T no. not furnished in C.T.

17	D-BLAPL/7461/2026	SARAT KUMAR JENA	2026-03-13	30-OTHER DEFECT (IF ANY) 1, The date of execution of V. nama not furnished.
18	D-WP(C)/9478/2026	MANAS KUMAR CHAND	2026-03-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of annex.2 not correctly furnished in para. 8 of petition.
19	D-CONTC/9789/2026	ADV.	2026-03-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Authentication fee due on the Appellate Court Judgement Rs 2.25 /- to be paid on c.copy
20	D-WP(C)/10207/2026	HARIPAD MOHANTY	2026-03-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
21	D-WP(C)/8742/2026	SASWATI SOUMYA SAHU	2026-03-13	Address of the Petitioner nos 2 to 20 not mentioned in the cause title.
22	D-WP(C)/10617/2026	SHAKI PRASAD PANDA	2026-03-13	Rs.6/- to be paid.Signature of petitioner not tally with Vnama
23	D-WP(C)/9978/2026	BINAYA KUMAR MOHANTY	2026-03-13	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 not neat.Date of copy of Report vide annex-2 not tally with Index.
24	D-WP(C)/9989/2026	KUNAL KUMAR SWAIN	2026-03-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
25	D-WP(C)/10590/2026	PRADIPTA KISHORE BHUYAN	2026-03-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
26	D-CONTC/10537/2026	ADV	2026-03-13	1. Date of order not correctly furnished in 10 th line of para no.2.
27	D-WP(C)/10481/2026	SANAT MAHAPATRA	2026-03-13	Age of petitioner no.15 and address of petitioner no. 166 246 and 256 not furnished
28	D-LAA/9534/2026	AJODHYA RANJAN DASH,A.G.A	2026-03-13	1.Memo.Of Appeal be inserted and properly Page Marked.2.C.Fee Payable be corrected in the I.A.

29	D-RVWPET/10885/2026	GOUTAM KUMAR ACHARYA, (SR.ADV.)	2026-03-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Date of year wrongly mention in Index at Sl no. 9. ii) Date of order wrongly mention in synopsis. iii) District not mention in cause title of op. 2. iv) Legal Asst. stamp Rs-10/- not paid. v) Name of the petitioner not correctly furnished in affidavits. vi) Provision of law not correctly furnished in I.A. no. 124/2026. vii) Day of delay left blank in I.A.
30	D-WP(C)/10761/2026	TANMAY MISHRA	2026-03-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
31	D-CONTC/9047/2026	ADITI HOTA	2026-03-13	Put up for SR after filing of postal receipt and representation.
32	D-CONTC/9073/2026	ADV.	2026-03-13	i) Page no. not mention in Index. ii) WP (c) wrongly mention in Index at sl no. 4 date chart, book mark, and para no. 4
33	D-CONTC/9007/2026	ADV.	2026-03-13	Date left blank in para no. 5 and 6
34	D-WP(C)/10318/2026	RAMANI KANTA PATTANAIAK	2026-03-13	30-OTHER DEFECT (IF ANY) Address of the Respondent no-4 not mentioned in the cause title.
35	D-CRLA/7298/2026	SANJAYA NARAYAN SAHOO	2026-03-13	30-OTHER DEFECT (IF ANY) 1-BLAPL.No.6929/2022 not mentioned in reference certificate,2-Informant not made a party as respondent No.2, 3-Being aggrieved para not available, 4-Relation between deponent and appellant wrongly furnished in SL.No.6 in affidavit, 5-Annexure-2 to 4 not attested
36	D-BLAPL/7497/2026	PRAVASH CHANDRA JENA	2026-03-13	Date of rejection order not tally Para-1 and annex-2 as per index
37	D-WP(C)/10427/2026	BUBHUTI BHUSAN MISHRA	2026-03-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.Page 14 46 and 47 not neat.
38	D-WP(C)/10821/2026	BIJAYA KUMAR RAGADA	2026-03-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
39	D-BLAPL/7484/2026	PABITRA KUMAR NAYAK	2026-03-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up SR after redacting the name of Informant/Victim from Synopsis and petition
40	D-CRLA/7458/2026	DR.NIRANJAN SWAIN	2026-03-13	provision of law not correct in I.A.no. 724/2026.2. Good grounds not furnished.2. Receipt showing service of copy on Vigilance not filed.

41	D-BLAPL/7413/2026	JUGALA KISHORE PANDA	2026-03-13	14-NOT PROPERLY INDEXED.
42	D-BLAPL/7407/2026	SANJAYA KUMAR PATRI	2026-03-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1.In para-6 of the petition, Annexure-IV not reflected. 2.In para-7, wrongly reflected Annexure-IV instead of Annexure-V as per Index.
43	D-ABLAPL/7438/2026	SOUBHAGYA KUMAR DASH	2026-03-13	1. Details of Informant in Para 2 be redacted. 2. PS case No. mentioned in Para 3 not correct. 3. In Point No. 5 of Affidavit Deponent has been shown as Pet. No.1 instead of Pet. No.3. Resubmit for SR after removal of defects.
44	D-CRLA/7100/2026	GOKULANANDA SAHU	2026-03-13	1. Period of Delay 15 days. 2. Trial court case No. not furnished in being aggrieved para.
45	D-CRLMC/7743/2026	SANJAY KUMAR DAS	2026-03-13	1. Name of the PS and PS case number not furnished in the petition.
46	D-CRLREV/7475/2026	SURYAKANTA DWIBEDI	2026-03-13	1. Good ground not mentioned .
47	D-CMP/10739/2026	MAHESWAR MOHANTY	2026-03-13	Question of Maintainability
48	D-ABLAPL/7441/2026	DEBASNAN DAS	2026-03-13	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date Chart not page marked.
49	D-CONTC/10582/2026	ADV.	2026-03-13	30-OTHER DEFECT (IF ANY) Undertaking not mentioned in the affidavit.
50	D-WP(C)/9664/2026	SURYA MOHAPATRA	2026-03-13	30-OTHER DEFECT (IF ANY) Age of the petitioner in affidavit not furnished
51	D-WP(C)/11134/2026	AKSHAYA KUMAR JENA	2026-03-13	Page no.28 not correct in file.
52	D-WP(C)/9874/2026	NARESH CHANDRA JENA	2026-03-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
53	D-WP(C)/9673/2026	SANDIPANI NAYAK	2026-03-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Misc. Case No.16/2023 mentioned in the synopsis,date chart,cause title, para- nos.1 6 and 9 body of the petition not tally with the under Annex.2. Annex-3 not exhibited at page no.20.
54	D-WP(C)/10393/2026	SUBHADUTTA ROURAY	2026-03-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
55	D-WP(C)/10513/2026	BIBHUTI BHUSAN MISHRA	2026-03-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

56	D-WP(C)/9680/2026	BIPLABA P.B. BAHALI	2026-03-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-CONTC/9090/2026	SANGRAM JENA	2026-03-13	Put up for SR after filing of representation/postal receipt.
58	D-WP(C)/9674/2026	SANDIPANI NAYAK	2026-03-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
59	D-WP(C)/9864/2026	NARESH CHANDRA JENA	2026-03-13	30-OTHER DEFECT (IF ANY) W.P.(C) No. 11807 of 2002 mentioned in the Index(Anx-5),date chart,para- nos.6 and 7 body of the petition not tally with under Annex5
60	D-MACA/9543/2026	PRASANTA KUMAR MAHALI	2026-03-13	30-OTHER DEFECT (IF ANY) Date of judgement not correct at page no-5 para middle
61	D-CONTC/10512/2026	ADV	2026-03-13	1. CONTC number not correctly furnished Sl. no.5 in Index.
62	D-MATA/10801/2026	SIBA PRASAD SAHOO	2026-03-13	Period of Delay 33 days. Date of judgement not furnished in being aggrieved , good ground certificate not furnished
63	D-CONTC/7375/2026	PRASANTA KUMAR PRADHAN	2026-03-13	AS PETITIONER OF CONTC. PETITION WAS NOT PARTY IN W.P(C) , COPY OF INTERVENORS/LEAVE TO PREFER CONTC BE FILED
64	D-CRLA/7075/2026	JAYANTI PANIGRAHI	2026-03-13	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 12.10/- to be paid on c.copy of annex.1 2.Year of the trial court case in synopsis and petition not tally with annex.1.
65	D-WP(C)/10099/2026	RAMAKANTA DAS	2026-03-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
66	D-CONTC/10510/2026	ADV	2026-03-13	1. CONTC number not correctly furnished in para no.3.
67	D-CRLMC/7148/2026	SHYAM SUNDAR CHHUALSINGH	2026-03-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
68	D-MACA/10749/2026	SACHIDANANDA NAYAK	2026-03-13	1-COURT FEE IS DEFICIENT. 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 240 days. Court Fee of Rs. 2,719/ payable, not paid,
69	D-ABLAPL/7449/2026	RAJIV KUMAR MAHANTA	2026-03-13	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date Chart not page marked. 2.Name of District not mentioned in the address of Pet. in CT. 3. Details mentioned in Last para of Para 2 not correct.

70	D-MACA/10914/2026	RIMJHIMBALA PATI	2026-03-13	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
71	D-CMAPL/10714/2026	HARIPAD MOHANTY	2026-03-13	17-REFERENCE CERTIFICATE NOT FURNISHED.
72	D-CMAPL/10733/2026	ADV.	2026-03-13	1. C. copy of impugned order not filed. i) Provision of law mention not in proper place. ii) Reference certificate not furnished. iii) Put up for SR after filing of c. copy of dismissal order
73	D-WP(C)/10807/2026	SUBHADUTTA ROUTRAY	2026-03-13	Page no. 22 not neat
74	D-WP(C)/9876/2026	SOURAV DAS	2026-03-13	Annexure not correct in prayer.
75	D-WP(C)/10230/2026	DURGESH NARAYAN RATH	2026-03-13	30-OTHER DEFECT (IF ANY) W.P.(C) No. 29322 of 2021 mentioned in the page no.23 body of the petition not tally with under Annex-7.
76	D-CMAPL/10819/2026	TUSAR KUMAR MISHRA	2026-03-13	Detail address of op no. 1 to 31 not furnished.
77	D-CONTC/10591/2026	ADV.	2026-03-13	page no.36 partially neat.
78	D-CONTC/10578/2026	ADV.	2026-03-13	1. Declaration of paragraphs not correct.
79	D-CONTC/10514/2026	ADV	2026-03-13	1. CONTC number not correctly furnished in Synopsis, Date chart, Reference certificate and para no.3
80	D-CONTC/10522/2026	ADV	2026-03-13	1. Date of order not correctly furnished in Prayer of the petition and 5th line of the page no.3
81	D-CRLMC/7551/2026	ASHOK KUMAR SARANGI	2026-03-13	Name of P.S.mentioned in Cause Title and Prayer not tally with F.I.R.copy
82	D-CONTC/10577/2026	ADV.	2026-03-13	1. Authorization not furnished for other petitioner in declaration of affidavit.2. As per annex.1 op. no.7 not mentioned in the petition.
83	D-WP(C)/10850/2026	SUBHADUTTA ROUTRAY	2026-03-13	Petitioner no.9 not signature in V.Nama
84	D-WA/10624/2026	DEBARAJ MOHANTY,A.G.A	2026-03-13	i) Page mark not correctly furnished in book mark. ii) Status of the respondent not furnished.
85	D-WP(C)/10101/2026	SANGRAM JENA	2026-03-13	PAGE NOS. 18 26 33 and 34 ARE PARTIALLY LEGIBLE
86	D-ABLAPL/7406/2026	KIRAN KUMAR PATEL	2026-03-13	30-OTHER DEFECT (IF ANY) 1. The date of execution of V. nama not furnished.
87	D-BLAPL/6458/2026	ALOK KUMAR DAS	2026-03-13	30-OTHER DEFECT (IF ANY) 1.Petition not addressed to Honorable Court. 2.Annexure-1 not legible
88	D-ABLAPL/7450/2026	BISWAJIT MOHAPATRA	2026-03-13	30-OTHER DEFECT (IF ANY)

				1. Para 5 appearing twice. 2. Name of PS not correctly mentioned in the address of Pet. No.3 in CT. 3. No authorization on behalf of Pet. No. 2 and 3 to swear the affidavit.
89	D-BLAPL/7467/2026	SUBHRANSU SEKHAR PANDA	2026-03-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. In Index, page marking not done in respect of Annexure-1
90	D-CRLMP/7722/2026	BIBHUDUTTA SURYAVANSHI	2026-03-13	30-OTHER DEFECT (IF ANY) 1. Provision of law not correctly furnished. 2. Nomenclature not correctly furnished Sl. no.3 in Index, Reference certificate and Affidavit. 2. Necessary correction be made on Body of the petition.
91	D-BLAPL/7358/2026	MANGU NANDY	2026-03-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
92	D-CRLMC/7537/2026	BRUNDABAN ROUT	2026-03-13	1. GR case number not correctly furnished in Synopsis , page no.4 and I.A. petition.
93	D-ABLAPL/7412/2026	RAMESH CHANDRA OJHA	2026-03-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. In declaration under affidavit, no. of paragraphs wrongly furnished.
94	D-BLAPL/7380/2026	BIDYADHAR PANDA	2026-03-13	30-OTHER DEFECT (IF ANY) 1Pages- 20 21 and 24 not legible.
95	D-ABLAPL/7415/2026	ASUTOSH TRIPATHY	2026-03-13	30-OTHER DEFECT (IF ANY) 1, In affidavit, deponent not sign
96	D-WP(C)/9968/2026	RABI NARAYAN MISHRA	2026-03-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Serial no-4 affidavit in the I.A not correctly mentioned.
97	D-BLAPL/7483/2026	TRILOCHAN PANIGRAHI	2026-03-13	30-OTHER DEFECT (IF ANY) 1. Name of Husband of Victim in Para 3 be redacted. 2. Page marking of Ann.3 not correct. 3. Name of Pet. in CT not tally with signature. Resubmit for SR after removal of defects.
98	D-BLAPL/7481/2026	ANIRUDHA DAS	2026-03-13	30-OTHER DEFECT (IF ANY) 1. Reference certificate not correct as per FIR details. 2. In para 3 rejection order Ann. No. not correctly mentioned

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 13-03-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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